

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TP(HC)/CAA/41 & 42/2017

NAME OF THE TRANSFEROR : CADENSWORTH INDIA LIMITED

NAME OF THE TRANSFERRE : REDINGTON INDIA PVT LTD

UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① ABISHER RAMAN
FOR HARISHANKAR MAN

Counsel for the
Petitioner

Abisher Raman

ORDER

Counsel for Petitioner present. He submitted that the report of RD and OL are yet to be received. Counsel for Petitioner also submitted that reports from other statutory authorities have also not been received. Registry is directed to put up the reports on the next date of hearing. **Put up on 06.07.2017 at 10.30 A.M..**

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

K. Anantha Padmanabha Swamy

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)